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beyond the powers of the Director General of Ordance Factories;

- (iii) to assist in implementing expeditiously the decisions of Production Defence Board;
- (iv) to recommend any changes in the Factory Account rules, if considered necessary;
- (v) to agree to the recruitment of non-gazetted an industrial staff at other than the minimum scale of pay, where the Director General of Ordnance Factories is authority to do so with the concurrence of Finance.

MR. CHAIRMAN: Next question.

PERIODICAL INSPECTION OF ORDNANCE FACTORIES

*129. SHRI M. GOVINDA REDDY: Will the Minister for DEFENCE De pleased to state whether there is any arrangement for the periodical inspection of Ordnance Factories; if so, what is that arrangement?

THE DEPUTY MINISTER FOR DEFENCE (SHRI K. RAGHURAMAIAH): Yes, Sir. Every Ordnance Factory is Inspected at least once a year by the Director General, Ordnance Factories or senior Officers of his Headquarters. The Controller General of Defence Production also inspects Ordnance Factories while on tour at convenient intervals.

SHRI M. GOVINDA REDDY: May I know, Sir, whether these inspections referred to are not regular annual inspections, but they are only casual inspections?

Shri K. RAGHURAMAIAH: mally every factory is inspected at least once a year by the Director General of Ordnance Factories or senior officers at the headquarters. In addition to these inspections,

Controller General of Defence Production also inspects them during his tours.

SHRI M. GOVINDA REDDY: May I know, Sir, if this inspection referred to is inspection of the detailed producactivities, staff problems and implementation of the directions issued by the Director General of Ordnance Factories or whether the inspections are concerned only with giving recommendations in tour notes?

SHRI K. RAGHURAMAIAH: I may say that during inspection emphasis is on production activities of the factories and items of delayed production special attention, receive administrative and staff matters various kinds are also attended to and generally representatives of trade unions are also interviewed administrative questions.

SHRI M. GOVINDA REDDY: I know, Sir, if this matter was brought before the Estimates Committee and the Estimates Committee had recommended regular inspections carried on on commercial lines, just as in Government companies.

SHRI K. RAGHURAMAIAH: Ι would like to have notice.

भारत इलेक्ट्रानिक्स (प्राइवेट) लिमिटेड के भारतीय कर्मचारियों का कार्यपटता

*१३०. श्री राम सहाय : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार ने भारत इलेक्टा-निक्स (प्राइवेट) लिमिटेड के फ्रांसीसी कर्मचारियों की कार्यपट्ता की तुलना में वहां के भारतीय कर्मचारियों की कार्यपटता में स्रन्तर होने के कारण की जांच की है;
- (स) यदि हां, तो इस अन्तर के मुख्य कारण क्या है; ग्रौर
- (ग) यह अन्तर कब तक दूर हो जाने की सम्भावना है ?